

Information Memorandum (IM) - Log 9 Mobility Private Limited

Information Memorandum

IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Regulation 36 (2)(d) - a list of creditors containing the names of creditors, the amounts claimed by them, the amount of their claims admitted and the security interest, if any, in respect of such claims.

4. List of claims submitted by Employees/ Workmen

(Amount in Rs.)

Employee/ Workmen	Claim Submitted as per Form 'D'	Amount of claim admitted after verification of documents	Amount of claim rejected after verification of documents	Amount of Claim under verification not yet admitted.	Remarks
Dilip Kumar C	84,471.00	79,875.00	4,596.00		
Mehboob Ali Khan	6,66,867.00			6,66,867.00	Documents not received
Sunil Kumar	4,48,798.00	4,24,382.00	24,416.00		
Murali B	1,44,375.00	1,36,250.00	8,125.00		
Rushabh Nileshbhai Modi	1,93,396.00	1,83,385.00	10,011.00		
Chandra Bhushan Singh	4,35,386.00	4,11,699.00	23,687.00		
<b>Total Employees/ Workmen Claims</b>	<b>19,73,293</b>	<b>12,35,591</b>	<b>70,835</b>	<b>6,66,867</b>	